

[Mr. Speaker]

shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st

day of March, 1979, in respect of the heads of demands entered in the second column thereof against Demands Nos. 47 to 57 relating to the Ministry of Home Affairs."

The motion was adopted.

Demands for Grants, 1978-79 in respect of the Ministry of Home Affairs voted by Lok Sabha.

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16-3-1978		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
MINISTRY OF HOME AFFAIRS					
47.	Ministry of Home Affairs	41,40,000	..	2,07,00,000	..
48.	Cabinet	21,39,000	..	1,06,98,000	..
49.	Department of Personnel and Administrative Reforms	1,23,80,000	..	6,19,02,000	..
50.	Police	36,43,94,000	1,21,67,000	1,12,19,73,000	6,08,33,000
51.	Census	86,63,000	..	4,33,14,000	..
52.	Other Expenditure of the Ministry of Home Affairs	31,76,58,000	14,15,34,000	149,58,50,000	62,40,95,000
53.	Delhi	23,67,78,000	14,64,33,000	118,38,92,000	73,21,64,000
54.	Chandigarh	3,59,64,000	1,61,87,000	17,98,23,000	8,09,32,000
55.	Andaman and Nicobar Islands	4,16,27,000	2,24,50,000	20,81,36,000	11,22,48,000
56.	Dadra and Nagar Haveli	42,41,000	42,76,000	2,12,03,000	2,13,79,000
57.	Lakshadweep	84,63,000	31,76,000	4,23,17,000	1,58,78,000

18.05 hrs.

DEMANDS* FOR GRANTS, 1978-79—
Contd.

MINISTERS OF COMMUNICATIONS,
ENERGY, FINANCE, ETC. ETC.

MR. SPEAKER: I come to the Outstanding Demands. The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979, in respect of the heads of demands

*Moved with the recommendation of the President.

entered in the second column thereof against:—

(1) Demands Nos. 14 to 18 relating to the Ministry of Communications;

(2) Demands Nos. 28 to 30 relating to the Ministry of Energy;

(3) Demands Nos. 32 to 43 relating to the Ministry of Finance;

(4) Demands Nos. 67 and 68 relating to the Ministry of Law, Justice and Company Affairs;

(5) Demands Nos. 72 to 74 relating to the Ministry of Planning;

(6) Demands Nos. 79 to 81 relating to the Ministry of Steel and Mines;

(7) Demands Nos. 85 to 88 relating to the Ministry of Tourism and Civil Aviation;

(8) Demands Nos. 94 to 96 relating to the Department of Atomic Energy;

(9) Demand No. 99 relating to the Department of Electronics;

(10) Demands Nos. 100 to 102 relating to the Department of Science and Technology;

(11) Demand No. 103 relating to the Department of Space;

(12) Demand No. 104 relating to Lok Sabha;

(13) Demand No. 105 relating to Rajya Sabha;

(14) Demand No. 106 relating to the Department of Parliamentary Affairs; and

(15) Demand No. 107 relating to the Secretariat of the Vice-President.

The motion was adopted.

Demand for Grant, 1978-79 in respect of the Ministries of Communications, Energy, Finance, etc. etc. tabled by Lok Sabha.

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16-3-1978		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
14.	Ministry of Communications	31,14,000	2,21,87,000	1,55,70,000	11,09,33,000
15.	Overseas Communications Service	1,88,68,000	1,84,02,000	9,43,42,000	9,20,08,000
16.	Posts and Telegraphs—Working Expenses	108,84,15,000	..	544,20,75,000	..
17.	Posts and Telegraphs—Dividend to General Revenues, Appropriations to Reserve Funds and Repayments of Loans from General Revenues	31,08,97,000	..	155,44,86,000	..

1	2	3	4		
MINISTRY OF COMMUNICATIONS—contd.		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
18.	Capital Outlay on Posts and Telegraphs	57,89,73,000	..	289,48,67,000
MINISTRY OF ENERGY					
28.	Ministry of Energy	11,28,000	..	56,37,000	—
29.	Power Development	10,65,28,000	34,98,43,000	53,26,40,000	174,82,18,000
30.	Coal and Lignite	4,71,15,000	66,16,50,000	23,55,78,000	330,82,52,000
MINISTRY OF FINANCE					
32.	Ministry of Finance	5,61,86,000	..	28,09,28,000	..
33.	Customs	5,50,73,000	..	27,53,66,000	..
34.	Union Excise Duties	8,44,02,000	..	42,20,08,000	..
35.	Taxes on Income, Estate Duty, Wealth Tax and Gift Tax	78,31,78,000	—	41,58,92,000	..
36.	Stamps	3,10,17,000	21,00,000	15,50,83,000	1,05,00,000
37.	Audit	10,26,97,000	:	51,34,85,000	..
38.	Currency, Coinage and Mint	8,46,45,000	3,63,28,000	42,32,25,000	18,16,41,000
39.	Pensions	11,12,50,000	..	33,37,59,000	..
40.	Opium and Alkaloid Factories	28,61,99,000	38,62,000	8,36,61,000	1,93,13,000
41.	Transfers to State and Union Territory Governments	280,93,58,000	..	573,98,62,000	..
42.	Other Expenditure of the Ministry of Finance	40,65,86,000	304,46,73,000	195,09,30,000	290,72,67,000
43.	Loans to Government Servants, etc.	11,66,67,000	..	58,33,33,000
MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS					
67.	Ministry of Law, Justice and Company Affairs	2,35,35,000	17,000	11,76,73,000	83,000
68.	Administration of Justice	6,42,000	..	32,13,000	..
MINISTRY OF PLANNING					
72.	Ministry of Planning	43,000	..	2,12,000	..
73.	Statistics	2,29,85,000	..	11,49,26,000	..
74.	Planning Commission	79,86,000	..	3,99,27,000	..

1	2	3		4	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
MINISTRY OF STEEL AND MINES					
79.	Department of Steel . . .	2,13,61,000	89,80,48,000	10,68,05,000	449,02,40,000
80.	Department of Mines . . .	5,83,000	..	29,17,000	..
81.	Mines and Minerals . . .	8,75,17,000	10,04,83,000	43,75,85,000	50,84,17,000
MINISTRY OF TOURISM AND CIVIL AVIATION					
85.	Ministry of Tourism and Civil Aviation . . .	8,90,000	..	44,51,000	..
86.	Meteorology . . .	2,89,52,000	1,39,76,000	14,47,59,000	6,98,82,000
87.	Aviation . . .	4,68,78,000	4,69,61,000	23,43,88,000	23,48,04,000
88.	Tourism . . .	78,62,000	56,03,000	3,93,07,000	2,80,16,000
DEPARTMENT OF ATOMIC ENERGY					
94.	Department of Atomic Energy	8,57,000	..	42,83,000	..
95.	Atomic Energy Research, Development and Industrial Projects . . .	12,95,18,000	32,86,54,000	64,75,19,000	69,65,48,000
96.	Nuclear Power Schemes . . .	9,55,50,000	7,89,89,000	38,77,52,000	39,49,44,000
DEPARTMENT OF ELECTRONICS					
99.	Department of Electronics . . .	1,68,86,000	5,74,40,000	8,44,29,000	8,72,02,000
DEPARTMENT OF SCIENCE AND TECHNOLOGY					
100.	Department of Science and Technology . . .	5,55,60,000	20,83,000	27,78,02,000	1,04,17,000
101.	Survey of India . . .	3,26,67,000	..	16,33,33,000	..
102.	Grants to Council of Scientific and Industrial Research . . .	7,68,92,000	..	38,44,57,000	..
DEPARTMENT OF SPACE					
104.	Department of Space . . .	7,37,91,000	5,24,07,000	32,39,57,000	26,20,33,000
PARLIAMENT, DEPARTMENT OF PARLIAMENTARY AFFAIRS, SECRETARIALS OF THE PRESIDENT AND VICE-PRESIDENT AND UNION PUBLIC SERVICE COMMISSION					
104.	Lok Sabha . . .	83,04,000	..	3,99,77,000	..
105.	Rajya Sabha . . .	33,11,000	..	1,65,53,000	..
106.	Department of Parliamentary Affairs . . .	4,44,000	..	22,20,000	..
107.	Secretariat of the Vice-President . . .	94,000	..	4,69,000	..